

tutes during the period from 1st April, 1975 to 31st March, 1977;

(b) the amount of duty involved in each exemption and the name and addresses of the parties benefited by such exemption and the reasons for grant of such exemptions;

(c) at whose initiative such special exemption notifications were issued; and

(d) the level of final decision to grant such exemptions taken?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): (a) to (d). During the period between 1st April, 1975 and 31st March, 1977 about 1200 ad-hoc exemptions orders under section 25(2) of the Customs Act, 1962 and Rule 8(2) of the Central Excise Rules, 1944 were issued. It is not possible to furnish the details regarding the amount involved in each exemption order, the name and address of the each party benefited by such exemption, initiator for each exemption and the level of decision making at which it was decided to grant ad-hoc exemption. The exercise involved in collecting this information is very time consuming and voluminous in nature. All these files are spread at number of places in the Central Board of Excise and Customs and some of them are even with outside agencies like Shah Commission. If the Hon'ble Member desires detailed information about specific party or parties, the information for the same can be collected and furnished.

#### Sale of Aga Khan's Bungalow

4264. SHRI BRLJ BHUSHAN TIWARI: Will the Minister of FINANCE be pleased to state:

(a) whether Aga Khan's bungalow (Mahal) at Walkeshwar was sold to the American Mission in Foreign Exchange;

(b) if so, the cost thereof; and

(c) whether the permission from the Reserve Bank of India had been obtained for the deal?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No, Sir. However, negotiations are in progress for the sale of the site of the Muniwarabad Charitable Trust at Walkeshwar, Bombay (which till 1st December, 1972 formed part of the estate of late Prince Ali Khan) to the American Mission.

(b) the sale price of the site may be of the order of Rs. 89 lakhs.

(c) Permission of the Government of India and the State Government concerned is required in such cases.

जीवन बीमा निगम, लखनऊ में अनुसूचित जाति तथा अनुसूचित जनजाति के लिए उच्च ग्रेड सहायक के पद

4265. श्री रामलाल राही : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

(क) क्या जीवन बीमा निगम, लखनऊ में अनुसूचित जातियों तथा अनुसूचित जनजातियों के लिए उच्च ग्रेड सहायक के प्रारक्षित पदों को जुलाई, 1977 में पदोन्नति द्वारा नहीं भरा गया जबकि उस विभाग में अपेक्षित ग्रहंता वाले अनुसूचित जातियों तथा अनुसूचित जनजातियों के अभ्यर्थी उपलब्ध हैं; यदि हां, तो उन्हें पदोन्नति न देने के क्या कारण हैं ?

(ख) क्या प्रारक्षित पदों को इन पदों पर मनमाने ढंग से नियुक्ति करने के लिए जानबूझ कर अप्रारक्षित घोषित किया गया था और क्या उन पर नियुक्ति कर ली गई है, यदि हां, तो इन नियुक्तियों की कसौटी क्या है और उसके लिए प्रतरदायी अधिकारी कौन है; और

(ग) क्या सरकार का विचार अनुसूचित जातियों तथा अनुसूचित जनजातियों

के व्यक्तियों की जानबूझ कर उपेक्षा करने वाले उत्तरदायी अधिकारियों के विरुद्ध कार्यवाही करने का है और क्या सरकार का विचार इन झारखित पदों पर अनुसूचित जातियों तथा अनुसूचित जनजातियों के व्यक्तियों को नियुक्ति करने का है और यदि हाँ, तो कब तक ?

**वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) :** (क) से (ग) मांगी गई सूचना इच्छा की जा रही है और मिनने ही सभा-पटल पर रख दी जाएगी ।

**Periodical Checks regarding Funds Disbursed in the Treasury of Central Excise Collectorate, Delhi**

4266. SHRI MOHAN LAL PIPIL: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 6486 on the 5th August, 1977 regarding embezzlement of funds in the Treasury of Central Excise Collectorate, Delhi and state;

(a) whether the amount of Rs. 18,321.00 which remained to be adjusted as on the 29th July, 1977 in the case relating to the embezzlement of funds in the treasury of the Central Excise Collectorate, Delhi, has since been reconciled and if so, the details thereof;

(b) whether the funds disbursed to various parties are subjected to any periodical checks; if so, the name and designation of the officers who were responsible for carrying out such checks and the circumstances under which the disbursements in question remained unreconciled; and

(c) whether any responsibility for lapse has been placed on any senior officer of the Collectorate, if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): (a) The shortage of cash remaining to be

adjusted as on 29th July 1977 which was reported as Rs. 18,321.00 earlier, has undergone a slight change due to certain adjustments. The actual shortage of cash on 29th July 1977 has been worked out to Rs. 18,300.73. Out of this amount, Rs. 2240.70 has been realised upto 12th December, 1977. The balance that remains to be adjusted, is Rs. 16,086.03.

(b) Funds disbursed as advances to various officers of the Department were not subjected to periodical checks because the advance slips were kept by the Cashier himself and he did not bring them to the notice of the drawing and disbursing officer till he was ordered to hand over charge of the post in April, 1977. There were four Chief Accounts Officers during the period April 1971 to October, 1977 who functioned as drawing and disbursing officers.

(c) The investigations conducted by the Chief Controller of Accounts, reveal that the Cashier himself and in collaboration with others was responsible for misappropriation/embezzlement of the funds. It also appears that the drawing and disbursing officers were lax in the matter of carrying out periodical checks required to be conducted under the rules. Whether the responsibility for the lapses lies with any senior officer in the Collectorate, can be determined only after a full scale investigation is conducted by the Central Bureau of Investigation.

**लद्दाख के लिए विमान सेवा**

4267. श्रीमती पार्वती देवी : क्या पर्यटन और वायव्य विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार लद्दाख में विमान सेवा चालू करने सम्बन्धी किसी प्रस्ताव पर विचार कर रही है ;

(ख) यदि हाँ, तो क्या इस वर्ष सर्दी के महीनों में विमान सेवा शुरू करने का प्रस्ताव है ?